

October, 2010 for the Annual Summit with the Japanese Prime Minister and Republic of Korea for the G-20 Summit on 11-12 November, 2010. The following documents were signed during his visit to Japan: (i) a Joint Statement "Vision for India-Japan Strategic and Global Partnership in the Next Decade" (ii) a "Joint Declaration between the Leaders of India and Japan on the Conclusion of the Comprehensive Economic Partnership Agreement" and (iii) a "Memorandum on Simplifying Visa Procedures between the Government of the Republic of India and the Government of Japan". In Republic of Korea, "The G-20 Seoul Summit Leaders' Declaration" was issued. The visits have strengthened our relations with Japan and Republic of Korea in keeping with India's "Look East Policy". In Prime Minister's interactions with leaders of Japan, the two sides exchanged views on bilateral relations, including security cooperation. Cumulative Korean investment in India till June, 2010 stood at US\$ 2.71 billion. The issue of China-DPRK relations was not discussed by India at Seoul.

#### **Establishment of University of Nalanda in Bihar**

2512. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is contemplating to establish University of Nalanda in Bihar;
- (b) if so, the progress made so far in the establishment of Nalanda University;
- (c) whether land acquired for the establishment of university has been handed over to the Nalanda University; and
- (d) if so, the details in this regard and by when the campus and other infrastructure of the university is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes.

(b) The Nalanda University Act 2010 was passed in the Monsoon session of the Parliament (August-September 2010) and received President's assent on 21 September, 2010. A Gazette Notification was issued on 19 November, 2010 for bringing the Act into force and for the establishment of the Nalanda University w.e.f. 25 November, 2010. Meanwhile, the Vice Chancellor-designate has assumed charge w.e.f. 8 October, 2010 and has commenced operations from the Project Office in New Delhi.

(c) and (d) The Government of Bihar has already agreed to transfer the land acquired for establishing the University once the University is established. The Vice Chancellor-designate is in touch with the Government of Bihar for transferring the land to the Nalanda University. A meeting of the Nalanda Mentor Group, which is the Interim

Governing Board now, is being held in February, 2011 to discuss various administrative issues connected with the establishment of the University.

#### **Chinese road link to Bangladesh**

2513. SHRI KUMAR DEEPAK DAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that after strategic projects in Myanmar, Pakistan and Sri Lanka, China is moving closer to establishing a direct link-road to port city of Chittagong in Bangladesh as well as helping to construct the Sonadia deep sea port at Cox's Bazaar;

(b) if so, whether the Ministry is contemplating any serious security implications for India; and

(c) whether it needs any counter measures for such developments?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) to (c) Government has seen media reports to such effect. Government is also aware of China's enhanced economic and technological capabilities in execution of infrastructure projects in developing countries, including in road, rail and ports. Government remains vigilant to all developments having a bearing on India's security and takes all necessary measures to safeguard it.

#### **Government's reaction to Goldstone Report**

2514. SHRI MANI SHANKAR AIYAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Government's reaction to the Goldstone Report on Israeli aggression in the Gaza Strip; and

(b) whether Government equates suicide bombings by Hamas, as listed in the Goldstone Report, with civilian deaths inflicted on the Gaza Strip by Israeli military and security action?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) India voted in favour of the relevant resolutions on the Report of the United Nations Fact Finding Mission on the Gaza Conflict, also known as Goldstone Report, at the UN Human Rights Council on 16 October, 2009 and at the United Nations General Assembly on 5 November, 2009. In its Explanation of Vote at the Human Rights Council, India conveyed that the recommendation of the Report on the need for both sides to undertake independent, credible investigations in conformity with international standards, must be implemented forthwith. However, it was also made clear at both the Human Rights Council and the UN General Assembly that our support for the